

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP/55(CHE)2021
Name of Petitioner : Vriddhachalam Regractories Consortium Pvt Ltd
& Vs
Name of Respondent : RoC, Chennai
Section : Sec 248 of CA, 2013
R/w Rule 11 & 14 of NCLT Rules 2016

ORDER

Present: Mr. A.G.Sathyanarayana, Ld. Counsel for Petitioner.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

Ld. Counsel for Petitioner seeks adjournment stating that the winding up process is going on and it will take about two months to complete.

At request, list the Petition for report / reply on **10.07.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**